

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 693/2023**

IN THE MATTER OF:-

News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023.

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(SAMEER ABHYANKAR)
ADVOCATE FOR RESPONDENT No. 22
STATE POLLUTION CONTROL BOARD
SIKKIM

PLACE: NEW DELHI
Dated:07.01.2026

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M-9953328394

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH

ORIGINAL APPLICATION NO. 693 OF 2023

IN THE MATTER OF:

NEWS ITEM TITLED "POLLUTION CONTROL BOARDS ARE THE WEAK LINK" APPEARING IN DECCAN HERALD DATED 24.10.2023

AFFIDAVIT IN COMPLIANCE WITH ORDER DATED
14.10.2025 ON BEHALF OF STATE POLLUTION CONTROL
BOARD/ RESPONDENT NO. 22

I, Nima Wongdi Tamang, Member Secretary, State Pollution Control Board, Sikkim Parivesh Bhawan, Castanopsis Block, Forest Secretariat, Deorali Gangtok, Sikkim - 737102, do hereby solemnly affirm and most humbly and respectfully submit as under:

1. That I am the Member Secretary of the Sikkim State Pollution Control Board ("SPCB") and as such am competent to depose to the contents of this affidavit.
2. I say that the present affidavit is being filed in compliance with the order dated 28.01.2025 and 14.10.2025 passed by this Hon'ble Tribunal in the present matter, whereby this Hon'ble Tribunal directed all State Pollution Control Boards to file their status report in compliance with the order dated



(Signature)
Member Secretary
State Pollution Control Board
Govt. of Sikkim



28.01.2025. The order dated 14.10.2025 passed by this Hon'ble Tribunal is reproduced below for ready reference:

2 5295

"All the PCBs of the States/PCCs of UTs are directed to file the status report in terms of the earlier direction and furnish an advance copy thereof to the Counsel for the CPCB, if not already submitted, who will compile the information in the tabulated form and place it before the Tribunal at least one week before the next date of hearing."

3. I say that as on 30.11.2025, there are 02 (two) vacant posts of laboratory attendants and the same is under consideration by the administrative department.

A true copy of the table showing the status of filling of vacant posts is annexed hereto as **ANNEXURE C-1**.

4. I say that as per the order of this Hon'ble Tribunal, the status of facilities available for monitoring of environmental parameters in the SPCB, details of laboratory infrastructure, details of laboratories established and the details of laboratories which participated in analytical quality control and quality assurance conducted by Central Pollution Control Board in respect of water quality parameters has been provided in the required format.



[Signature]
State Pollution Control Board-Sikkim
Govt. of Sikkim



5. A true copy of the details of laboratory infrastructure, laboratories established and the details of laboratories which participated in analytical quality control and quality assurance conducted by Central Pollution Control Board is annexed hereto as **ANNEXURE C-2**.
6. I say that the present affidavit is true and correct to the best of my knowledge and information, as derived from the records of Sikkim Pollution Control Board, and the annexures filed herewith are true and correct to the best of my knowledge.

[Signature]
DEPONENT
 State Pollution Control Board
 Govt. of Sikkim

VERIFICATION

Verified at Gangtok on 7th day of January, 2026 that the contents of the present affidavit are true and correct to the best of my knowledge and belief. Nothing material has been concealed therefrom.

Identified by:

[Signature]
Kusum Gurung
 Additional Director
 State Pollution Control Board
 Forest & Environment Deptt.

Solemnly Affirmed before me on this the
7th Day of Jan 2026, by Shri/Smt/Kri
Nima Wangdi Lupa of Leangde
 Identified by Shri/Smt/Kri Kusum
Gurung of Gangtok



[Signature]
DEPONENT
 State Pollution Control Board
 Govt. of Sikkim
Malati
Ms. Malati Sharma
 Oath Commissioner
 Pakyong District
 High Court of Sikkim
 Vide Notification No. 22/HCS/13/5/2024

Annexure C-1**PART A: STATUS OF FILLING OF VACANT POSTS**

Name of the Board / Committee: State Pollution Control Board-Sikkim

Category of post	Status of Sanctioned posts in Number			Details of current vacancies in number as on 30.11.2025		Action Taken (Approval of the Govt. , Engagement agency, Advertisement, Exam date etc.)	The timeline by which the vacancy will be filled (in months)	Remarks
	Sanctioned	Filled as on 30.11.2025	Vacancy as on 30.11.2025					
a) Scientific	8	06	02	a) Direct	02	a) Sanctioned posts – 11 nos. Mode of recruitment – direct		Vacant posts of 2 laboratory attendants are under consideration by the Administrative Department.
				b) Promotion				
				c) Deputation				
b) Engineering	02	02	0	a) Direct	nil	b) Total vacant posts filled – 9 nos. Mode of recruitment- deputation basis		
				b) Promotion				
				c) Deputation				
c) Administration	01	01	0	a) Direct	nil	c) Vacant posts – 2 nos. Total - 11		
				b) Promotion				
				c) Deputation				



TRUE COPY

Annexure C-2**LABORATORY ANALYTICAL FACILITIES**

Name of the Board / Committee: State Pollution Control Board-Sikkim

PART I: Facility available for monitoring of environmental parameters:

S. No.	Parameters	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)	Remarks
A. Sample Matrix / Group of Water and Wastewater					
(a) Physical Tests					
1	Temperature	yes			
2	Colour	yes			
3	pH	yes			
4	Turbidity	yes			
5	Conductivity	yes			
6	Total Solids	yes			
7	Total Dissolved Solids (TDS)	yes			
8	Total Suspended Solids (TSS)	yes			
(b) Inorganic Tests					
(i) General & Non-metallic					
1	Alkalinity	yes			
2	Chloride	yes			
3	Cyanide	No		infrastructure set-up not available due to fund constraint	As discussed in the NE Regional Conference the Board shall ensure tie up with NABL laboratories available in NE region for testing of samples and analysis of the parameter
4	Dissolved oxygen	yes			

S. No.	Parameters	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)	Remarks
5	Nitrite nitrogen	yes			
6	Nitrate nitrogen	yes			
7	Ammonical nitrogen	yes			
8	Fluoride	No		infrastructure set-up not available due to fund constraint	As discussed in the NE Regional Conference the Board shall ensure tie up with NABL laboratories available in NE region for testing of samples and analysis of the parameter
9	Hardness (Total)	yes			
10	Calcium	yes			
11	Magnesium	yes			
12	Phosphate	yes		infrastructure set-up not available due to fund constraint	As discussed in the NE Regional Conference the Board shall ensure tie up with NABL laboratories available in NE region for testing of samples and analysis of the parameter
13	Sulphate	No			
14	Sulphide	No			
15	Total Residual chlorine (TRC)	No			
(ii) Trace Metals Tests					
1	Aluminium (Al)	No		infrastructure set-up not available due to fund constraint	As discussed in the NE Regional Conference the Board shall ensure tie up with NABL laboratories available in NE region for testing of samples and analysis of the parameter
2	Arsenic (As) Total	No			
3	Barium	No			
4	Boron	No			
5	Chromium (Cr) Hexavalent	No			
6	Chromium (Cr) Total	No			
7	Cadmium (Cd)	No			
8	Cobalt (Co)	No			
9	Copper (Cu)	No			
10	Iron (Fe)	No			
11	Lead (Pb)	No			

S. No.	Parameters	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)	Remarks
12	Manganese (Mn)	No		infrastructure set-up not available due to fund constraint	As discussed in the NE Regional Conference the Board shall ensure tie up with NABL laboratories available in NE region for testing of samples and analysis of the parameter
13	Mercury (Hg)	No			
14	Nickel (Ni)	No			
15	Potassium (K)	No			
16	Sodium (Na)	No			
17	Vanadium (V)	No			
18	Zinc (Zn)	No			
19	Selenium (Se)	No			
(c) Organics (General) and Trace Organics Tests					
1	Biological Oxygen Demand (BOD)	yes			
2	Chemical oxygen demand (COD)	yes			
3	Oil & Grease	yes			
4	Phenolic Compounds as C ₆ H ₅ OH	No		infrastructure set-up not available due to fund constraint	As discussed in the NE Regional Conference the Board shall ensure tie up with NABL laboratories available in NE region for testing of samples and analysis of the parameter
5	Benzopyrene	No			
6	Pesticides				
6.a	Organochlorine Pesticides (OCPs) Tests				
i	Aldrin	No		infrastructure set-up not available due to fund constraint	As discussed in the NE Regional Conference the Board shall ensure tie up with NABL laboratories available in NE region for testing of samples and analysis of the parameter
ii	Alpha Endosulphan	No			
iii	p,p-'DDT	No			
iv	Alpha-HCH	No			
v	Beta HCH	No			
vi	Beta Endosulphan	No			
vii	Gama-HCH	No			
viii	o,p-'DDT	No			
ix	p,p-'DDE	No			

S. No.	Parameters	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)	Remarks
6.b Organophosphorus Pesticides (OPPs) Tests					
i	Malathion	No		infrastructure set-up not available due to fund constraint infrastructure set-up not available due to fund constraint	As discussed in the NE Regional Conference the Board shall ensure tie up with NABL laboratories available in NE region for testing of samples and analysis of the parameter
ii	Methyl parathion	No			
iii	Chlorpyrifos	No			
iv	Dimethoate	No			
v	Dieldrin	No			
vi	Ethion	No			
(d) Microbiological Tests					
1	Total Coliform	yes			
2	Faecal Coliform	yes			
3	E .Coli	yes			
4	Faecal Streptococci	yes			
(e) Toxicological Tests					
1	Bioassay method for evaluation of toxicity using fish (90% survival of fish after 96 hrs in 100% effluent)	Yes			
B. Sample Matrix / Group of Solid / Solid Waste					
(a) Soil / Sediment / Compost Tests					
1	Cation Exchange Capacity (CEC)	No		infrastructure set-up not available due to fund constraint	As discussed in the NE Regional Conference the Board shall ensure tie up with NABL laboratories available in NE region for testing of samples and analysis of the parameter
2	Electrical Conductivity (EC)	No			
3	Organic carbon (Chemical Method)	No			
4	pH	No			
5	Soil moisture	No			
6	Total nitrogen	No			
7	Metals by digestion (As, Cd, Cr, Pb, Ni etc.)	No			
(b) Hazardous Waste (Liquid / Slurry / Sludge / Solid / Semi-Solid) Tests					
1	Corrosivity	No		infrastructure set-up not available due	As discussed in the NE Regional Conference the Board shall ensure tie up
2	Ignitability (Flash Point)	No			

S. No.	Parameters	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)	Remarks
3	Loss on Drying at 105 ^o C (% Moisture Content)	No		to fund constraint	with NABL laboratories available in NE region for testing of samples and analysis of the parameter
4	Loss on Drying at 550 ^o C (% Organic Content)	No			
5	pH	No			
6	Organic carbon/matter (Chemical Method)	No			
7	Calorific Value	No		infrastructure set-up not available due to fund constraint	As discussed in the NE Regional Conference the Board shall ensure tie up with NABL laboratories available in NE region for testing of samples and analysis of the parameter
8	Toxicity Characteristics leaching procedure (TCLP) Leachate and Metals in Leachate(As,Cd,Cr, Pb, Ni)	No			
C. Sample Matrix / Group of Analytes: Air					
(a) Ambient Air					
1	Nitrogen dioxide as NO ₂	Yes			
2	Sulphur dioxide (SO ₂)	Yes			
3	Particulate matter (PM ₁₀)	Yes			
4	Particulate matter (PM _{2.5})	Yes			
5	Carbon Monoxide	No		infrastructure set-up not available due to fund constraint	As discussed in the NE Regional Conference the Board shall ensure tie up with NABL laboratories available in NE region for testing of samples and analysis of the parameter
6	Ozone	yes			
7	Benzene	No		infrastructure set-up not available due to fund constraint	As discussed in the NE Regional Conference the Board shall ensure tie up with NABL laboratories available in NE region for testing of samples and analysis of the parameter
8	Ammonia	yes			
9	Metals in Particulate Matter, Pb	No		infrastructure set-up	As discussed in the NE Regional

S. No.	Parameters	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)	Remarks
10	Metals in Particulate Matter, As	No		not available due to fund constraint	Conference the Board shall ensure tie up with NABL laboratories available in NE region for testing of samples and analysis of the parameter
11	Metals in Particulate Matter, Ni	No			
12	Particulate Benzo-a-Pyrene(BaP)	No			
(b) Stack Gas / Stationary Source Emission					
1	Particulate Matter	Yes			
2	Sulphur Dioxide	Yes			
3	Carbon Dioxide	Yes			
4	Carbon Monoxide (NDIR based Method)	No		infrastructure set-up not available due to fund constraint	As discussed in the NE Regional Conference the Board shall ensure tie up with NABL laboratories available in NE region for testing of samples and analysis of the parameter
5	Temperature	Yes			
6	Moisture	Yes			
7	Oxygen	Yes			
8	Oxides of Nitrogen	Yes			
9	Halides (HCL/HF)	No		infrastructure set-up not available due to fund constraint	As discussed in the NE Regional Conference the Board shall ensure tie up with NABL laboratories available in NE region for testing of samples and analysis of the parameter
(c) Noise Level					
1	Ambient Noise level measurement (20 to 140 dB)	Yes			
2	Source Noise Level Measurement (Industrial process, DG set- 20 to 140dB)	Yes			
(d) Meteorological Monitoring					
1	Ambient Temperature	Yes			

S. No.	Parameters	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)	Remarks
2	Wind direction	Yes			
3	Wind speed	Yes			
4	Relative Humidity	Yes			
5	Mixing Height	No		infrastructure set-up not available due to fund constraint	As discussed in the NE Regional Conference the Board shall ensure tie up with NABL laboratories available in NE region for testing of samples and analysis of the parameter

PART II: Details of Laboratory Infrastructure (Instruments and Equipment)

S. No.	Name of Instrument / Equipments	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument/ Equipment (Specification finalized / procurement initiated / work awarded / outsourced)	Remarks
A. List of Instruments /Equipment for Sampling of Water, Wastewater and Soil / Hazardous Wastes					
a) Mandatory Requirements					
1.	Portable / Pen type pH meter / pH strip	Yes			
2.	Portable Dissolved Oxygen Meter / Field Fixing using chemicals	Yes			
3.	Electrical Conductivity meter pen type	Yes			
4.	Flow meter / Physical flow measuring	no		Parameter will be outsourced	
5.	GPS / Mobile with GPS app	Yes			
6.	Ice Box (2 nos.) (150 litre & 100 litre capacities)	Yes			

S. No.	Name of Instrument / Equipments	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument/ Equipment (Specification finalized / procurement initiated / work awarded / outsourced)	Remarks
7.	Thermometer	Yes			
8.	Stainless steel bucket with nylon rope and mug	Yes			
9.	Ground water level measuring device	Yes			
10.	Scoop / shovel	Yes			
11.	Auger / core sampler	no			
b) Optional Requirements					
1.	Bottom Sampler / Depth sampler	no		Parameters will be outsourced	
2.	Chloroscope for residual chlorine	no			
3.	Vandorn or equivalent water sampler (Automatic sampler when composite sampling to be done)	no			
4.	Ekman Dredge	no			
B. List of Instruments / Equipment for Sampling of Ambient Air and Source Emission monitoring					
a) Mandatory Requirements					
1	Fine dust samplers PM _{2.5} (*4 Nos)	Yes			
2	Respirable Dust Sampler PM 10 (* 4 Nos)	Yes			
3	High Volume Sampler (SPM) (4 Nos)	no			Not required
4	Handy Sampler with set of glass impingers (*2 Nos)	Yes			
5	Low Volume Sampler (LVS)	no			Not required
6	Tedler bags different sizes	no			Not required
7	Meteorological tower (All in one telescopic Mast) with sensors comprising wind speed, wind direction, ambient temp., Relative humidity, Solar radiation, rainfall etc.	Yes			
8	Nitrogen Cylinder portable	no			Not required
9	Activated Charcoal tubes/ Tenex	no			Not required
10	Barometer (Digital)	Yes			
11	Isokinetic Stack Monitoring Kit complete with Stack	yes			

S. No.	Name of Instrument / Equipments	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument/ Equipment (Specification finalized / procurement initiated / work awarded / outsourced)	Remarks
	monitoring instrument panel with inclined cum vertical manometer, Cold Box, Vacuum pump, Glass assembly impingers				
12	Modified S type Stainless steel Pitot tube (Standard length) with Assembly	Yes			
13	Monoblock type, rotary design vacuum pump	no			Not required
14	Orsat Apparatus	no			Not required
15	Source emission monitoring Impingers train set with spare impingers 100 ml & 225 ml capacity	Yes			
16	Stainless steel heated Sampling Probes with thimble holders short and long	Yes			
17	Flue Gas analyzer	Yes			
18	Thermometer/ Thermocouple	Yes			
19	Calibrator for Noise Meters	no	6 months	Specification finalization under process	
20	Digital Sound level (Noise) Metres	Yes			
21	Portable TOC Analyzer for emission monitoring.	no			Not required
22	Polyurethane Foam PUF Sampler	no			Not required
b) Optional Requirements					
1	Anemometer	yes			
2	Weather Monitoring system	yes			
3	Wind speed/wind direction monitor	yes			
4	Continuous Ambient Air Monitoring System, Fixed	yes			
5	Continuous PM ₁₀ Analyzer	yes			
6	Continuous Ambient Air Monitoring System, Mobile	no			Not required

S. No.	Name of Instrument / Equipments	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument/ Equipment (Specification finalized / procurement initiated / work awarded / outsourced)	Remarks
7	Continuous PM _{2.5} analyzer	yes			
8	Ambient Nitrogen Oxides (NO-NO ₂ -NO _x) Analyzer	yes			
9	Ambient Ozone Analyzer	yes			
10	Ambient BTEX Analyzer	yes			
11	Multipoint Gas Calibration system	yes			
12	Ambient Sulphur Dioxide analyzer	yes			
13	Ambient Carbon Monoxide & Carbon dioxide analyzer	yes			
14	Total Hydrocarbon analyzer	yes			
15	Ambient Ammonia analyzer	yes			
16	Zero Gas Generator	no			Not required
17	Synthetic Air Cylinder	no			Not required
18	Calibration Gas Cylinders, SO ₂ , NO, CO, NH ₃ , Benzene and Toluene One each with stainless steel Regulators	yes			
19	Continuous emission monitoring equipment	yes			
20	19 inch Rack mounting system for air analyzers	yes			
21	Dry Gas Meter	yes			
22	Diesel Exhaust analyzer	no			Not required
23	Exhaust CO/HC analyzer with Sampling Probe	no			Not required
24	Automated Noise Monitoring System	no			Not required
25	Integrating Sound level meter	yes			
26	Continuous PM ₁₀ & PM _{2.5} Monitoring Analyzer TEOM system	no			Not required as CAAQMS as per the specifications of the CPCB has been installed in the state and operated by Swan Environmental

S. No.	Name of Instrument / Equipments	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument/ Equipment (Specification finalized / procurement initiated / work awarded / outsourced)	Remarks
27	Top loading orifice kit for calibration of HVS	yes			
28	Permeation tubes (SO ₂ , NO-NO ₂ -NO _x , NH ₃ , BTX)	no			Not required
C. List of Equipment required for processing of Environmental Samples:					
a) Mandatory Requirements					Not required
1	Accelerated Solvent Extraction)ASE (System	no			Not required
2	Ammonia distillation assembly/TKN Analyzer	no			
3	Analytical Balance 4/5 digit & 6 digit (Digital)	yes			
4	Aquarium for Toxicity bioassay test with complete accessories (*4 Nos)	yes			
5	Autoclave (*2 Nos)	yes			
6	Bacteriological Incubators Stainless steel(*2 Nos)	yes			
7	Bio safety cabinets	yes			
8	BOD Incubators (2 nos.)	yes			
9	Centrifuge	yes			
10	COD Digestion heated Blocks (2) with capacity 16 nos. or more	yes			
11	Cyanide Distillation Assembly (3)	no			Not required as per remarks stated in Part I
12	Deep Freezer- Capacity 500 litre	yes			
13	Laboratory Ball Mill Grinder	no			Not required
14	Laboratory Grinder	no			Not required
15	Laminar Flow bench for Microbiological analysis	yes			
16	Magnetic Stirrer with heating system (*2 Nos)	yes			
17	Mechanical Shaker	yes			
18	Membrane Filtration assembly with vacuum pump (2 nos.)	yes			
19	Microbial culture refrigerator	yes			

S. No.	Name of Instrument / Equipments	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument/ Equipment (Specification finalized / procurement initiated / work awarded / outsourced)	Remarks
20	Microwave Digester with 16 vessels/ Hot Plate	yes			
21	Muffle Furnace (*1 Nos), Range 1200 C	yes			
22	Phenol distillation assembly (3)	no			Not required as per remarks stated in Part I
23	Plate counter, Manual/Automatic	yes			
24	Digestion Chambers/ Fume hood	yes			
25	Digital Thermometer & Humidity meter- All lab area	yes			
26	Dispensers (Various capacities) upto 5, 10, 25 & 50 ml	yes			
27	Filtration Assembly with vacuum pump	yes			
28	Fluoride Distillation Assembly (3)	no			Not required as per remarks stated in Part I
29	Arsenic / Fluoride Glass Distillation assemblies	no			Not required
30	Glass Double Distillation Assembly /Water Purification System	yes			
31	Heating mantles (2 nos.)	yes			
32	Hot plates (small, Medium and Large) (*2 nos.)	yes			
33	Thermo Hygrometer	yes			
34	Imhoff Cone				
35	Top loading Precision Digital Balance (minimum detection 0.001mg/0.01 mg) with anti-vibration facility- 3 nos.i.e4/5 Digit (2nos), -6 Digit (1 no)	yes			
36	Refrigerators Big Size 300 litres or more, double door- 2 nos.	yes			
37	Rotary Evaporator (Buchi type) with water recirculating chiller	no			Not required
38	Separating funnel shaker	no	6 months	Specification	

S. No.	Name of Instrument / Equipments	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument/ Equipment (Specification finalized / procurement initiated / work awarded / outsourced)	Remarks
				finalised	
39	Soxhlet Apparatus	no			Not required
40	Solid Phase Extraction (SPE) /SPME Extraction system	no			Not required
41	Thermometer (Alcohol)	yes			
42	Dry & wet bulb Thermometer	yes			
43	Toxicity characteristic leaching procedure (TCLP)Extractors (Zero head and Bottle)	no			Not required
44	Ultra sonic water bath- Capacity 3 litre	no			Not required
45	Water Bath with temperature control (*2 Nos)	yes			
46	Water Bath with temp. for mercury sample digestion- 20 BOD Bottles	no			Not required
D. Analytical Instruments at Environmental Laboratories					
a) Mandatory Requirements					
1.	Atomic Absorption spectrometer (AAS)- Flame, Hydride & Graphite Tube Atomizer (GTA)	no			Not required as per remarks stated in Part I
2.	Binocular Stereo Zoom Microscope	yes			
3.	Bomb Calorimeter	no			Not required as per remarks stated in Part I
4.	BTX Analyzer with BTX calibrator	no			Not required as per remarks stated in Part I
5.	Colony counter	yes			
6.	Conductivity meter- 2 nos.	yes			
7.	Environment conditioning chamber	yes			
8.	Digital Burettes	no			Not required
9.	Dissolved Oxygen Meter (Bench model)	yes			

S. No.	Name of Instrument / Equipments	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument/ Equipment (Specification finalized / procurement initiated / work awarded / outsourced)	Remarks
10.	Flame Photometer	no	6 months	Specification finalization under process	
11.	Flash Point Apparatus	no			Not required as per remarks stated in Part I
12.	Gas Chromatograph Mass Spectrometer	no			
13.	High Performance Liquid Chromatograph (HPLC)	no			
14.	Inductively Coupled Plasma (ICP) Spectrometer-OES	no			
15.	Ion Chromatograph Anion & Cations	no			Not required as per remarks stated in Part I
16.	Methane and Non Methane (NMHC) Analyzer	no			
17.	Microscope – 100x	yes			
18.	Microscope Binocular Research	yes			
19.	CO (NDIR based) Analyzer	no			Not required as per remarks stated in Part I
20.	Nephelometer (Turbidity Meter)	yes			
21.	pH-Meter with combined electrode (3 point)- 2 nos.	yes			
22.	Specific ion Analyzer with ion selective electrodes	no			Not required as per remarks stated in Part I
23.	Spectrophotometer Visible (Portable)	no			
24.	TKN Analyzer semi-automatic with aluminum block digester	no			
25.	UV-Vis Spectrophotometer	yes			
26.	Moisture Content Analyzer	no			
b) Optional Requirements					
1	Automatic Titration Assembly	no			Not required as per remarks stated in Part I
2	Carbon, Hydrogen, Nitrogen and Sulphur (CHNS) Elemental Analyzer	no			
3	EDXRF Analyzer/WDXRF Analyzer	no			

S. No.	Name of Instrument / Equipments	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument/ Equipment (Specification finalized / procurement initiated / work awarded / outsourced)	Remarks
4	Fourier-transform infrared Spectrometer (FTIR)	no			Not required as per remarks stated in Part I
5	Flocculator (Jar testing apparatus)	no			
6	Toxic Gas Analyzer	no			
7	Organic Halogen (AOX/TOX) Analyzer	no			
8	TOC Analyzer	no			
9	High Resolution Mass Spectrometer (HRGC-HRMS)	no			
10	Inductively Coupled Plasma Mass (ICP-MS) Spectrometer	no			
11	X Ray Fluorescence (XRF) Spectrometer (Portable)	no			

PART III:DETAILS OF LABORATORIES ESTABLISHED UNDER THE WATER (P&CP) ACT, 1974

Laboratory established by the Board, as per Section 17 (2) of Water Act – Nos.				Laboratories / Institutes specified by State Govt., as State Water Laboratory as per Section 52 (1) of Water Act (other than those set up by Board) - Nos								NABL Accreditation		EPA Recognition		Remarks		
No. of Laboratories established / recognised	No. of Laboratories (out of those given in column No. (1)) notified in Official Gazette	No. of remaining Laboratories Planned for Notification (out of those laboratories given in column No. (3))	Time line required for notification of Laboratories given in column No. (3) (in months)	No. of Laboratories established / specified		No. of Laboratories (out of those given in column No. (5 & 6)) notified in Official Gazette		No. of remaining Laboratories Planned for Notification (out of those laboratories given in column No. (5 & 6)).		Time line required for notification of Laboratories given in column No. (9 & 10) (in months)		No. of Board's Laboratories 17 (2)	No. of State Water Laboratories 52(1)		No. of Board's Laboratories 17 (2)		No. of State Water Laboratories 52(1)	
				Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.		Govt.	Pvt.			Govt.	Pvt.
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	
1	1	0	Not applicable	0	0	0	0	0	0	NA	NA	1	1	0	0	0	0	Laboratory mentioned in column 13 and 14 are the same

The State Air and Water Laboratory received accreditation from National Accreditation Board for Testing and Calibration Laboratories accreditation vide certificate no. TC-15570 dated 28/02/2025

PART IV: DETAILS OF LABORATORIES ESTABLISHED UNDER THE AIR (P & CP) ACT, 1981

Laboratory established by the Board, as per Section 17 (2) of Air Act – Nos.				Laboratories / Institutes specified by State Govt., as State Air Laboratory as per Section 28 (1) of Air Act (other than those set up by Board) - Nos								NABL Accreditation		EPA Recognition		remarks		
No. of Laboratories established / recognised	No. of Laboratories (out of those given in column No. (1)) notified in Official Gazette	No. of remaining Laboratories Planned for Notification (out of those laboratories given in column No.(1)).	Time line required for notification of Laboratories given in column No. (3) (in months)	No. of Laboratories established / specified		No. of Laboratories (out of those given in column No. (5&6)) notified in Official Gazette		No. of remaining Laboratories Planned for Notification (out of those laboratories given in column No.(5 & 6)).		Time line required for notification of Laboratories given in column No. (9 & 10) (in months)		No. of Board's Laboratories 17 (2)	No. of State Water Laboratories 28(1)		No. of Board's Laboratories 17 (2)		No. of State Water Laboratories 28(1)	
				Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.		Govt.	Pvt.			Govt.	Pvt.
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	
1	1	0	Not applicable	0	0	0	0	0	0	NA	NA	1	1	0	0	0	0	Laboratory mentioned in column 13 and 14 are the same

The State Air and Water Laboratory received accreditation from National Accreditation Board for Testing and Calibration Laboratories accreditation vide certificate no. TC-15570 dated 28/02/2025.

PART VI: DETAILS OF LABORATORIES PARTICIPATED ON PROFICIENCY TESTING (PT) PERFORMANCE

S. No.	Name of Laboratory with address	Year of PT participation	PT Sample Provider (Name and Address)	Number of Parameters in Accreditation Scope	Number of Parameters for which Laboratory participated in PT exercise	Number of Parameter with Satisfactory Results
1.	State Air and Water Laboratory, SPCB-Sikkim, Forest Secretariat, Deorali, Gangtok-737102	2024	Green Economy Initiatives Pvt. Ltd.	20	20 (9 parameters in waste water, 7 parameters in surface water and 4 parameters in ambient air)	Laboratory has achieved satisfactory results in all the PT results releases by PT provider
		2025	Green Economy Initiatives Pvt. Ltd.	20	20 (PT for 9 parameters have been completed as per the schedule of the PT calendar)	Results are being awaited


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